

the relief food supplies at the Iraqi port of Umm Qasr. The vessel sailed from Cochin on 16.9.90 carrying food shipment of 9475 tonnes and arrived at Khor Fakkan (Oman) on 22.9.90. After replenishment of fresh water and provision of additional life jackets, the vessel sailed from Khor Fakkan on 22.9.90 and reached the Iraqi port of Umm Qasr on 26.9.90. Certain difficulties were experienced in off-loading the food stuff mainly due to administrative bottlenecks such as non-availability of equipment and labour.

(c) No, Sir.

(d) Does not arise.

(e) The ship succeeded in its mission of delivering food stuff to Indian nationals and the nationals of other Countries stranded in Iraq and Kuwait. The vessel sailed from UMM Qasr on 12.12.90 and reached Dubai on 14.12.90. The vessel has since resumed its commercial operations.

(f) The estimated expenditure on the cost of food supplies and its transport is around Rs. 8 crores. The entire expenditure will be borne by the Ministry of External Affairs.

[*Translation*]

**Enquiry into the cause on Death of
Former Chief Justice of India**

47. SHRI HARSHVARDHAN:
SHRI PARASRAM
BHARDWAJ:
SHRI B. DEVARAJAN:
SHRI INDRAJIT GUPTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have ordered a judicial enquiry into the cause of the death

of the former Chief Justice of India in London this year;

(b) if so, whether the inquiry report has been submitted to the Government and if so, the details thereof; and

(c) the action taken against the persons found guilty?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) to (c). On the recommendation of the Chief Justice of India, the Government have requested and obtained the consent of a retired Justice of the Supreme Court to look into the matter. The report is awaited.

[*English*]

**Complaints Regarding Misuse of
Telephones**

48. SHRI GEORGE FERNANDES: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there have been complaints from telephone subscribers of receiving bills for calls not made by them;

(b) whether such bills are due to the misuse of phones by antisocial elements with the connivance of telephone staff;

(c) whether any action has been taken against any telephone officials for such criminal activities; and

(d) how does the Government propose to put an end to such activities?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir. Complaints are sometimes received, but their incidence has